

programmes was under preparation and the project would be launched soon.

(b) *The mid-day meal programme is a State sector programme and there is no proposal to provide central assistance for the same.*

(c) There is no proposal to provide central assistance to the State of Kerala for making education free upto 10+2 level.

[*Translation*]

#### **Private Tuition by Teachers**

2666. SHRI BHOGENDRA JHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state the time by which the provision would be made to impose administrative sanctions against the teachers doing tuitions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): Private paid tuition by Central Government teachers is already prohibited under the Central Civil Services (Conduct) Rules. As for prohibition of tuitions by teachers in State Governments, State Governments were advised in 1989 to take appropriate steps to curb the practice of private tuitions by their teachers. Education Acts of

some States/UT Administrations also ban private tuitions.

[*English*]

#### **Central Aid for Social Forestry Programme**

2667. KUMARI UMABHARTI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) the amount earmarked for the Social Forestry Programme during 1991-92, State-wise;

(b) whether the Government of Madhya Pradesh has been given meagre amount for the purpose; and

(c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) The State-wise allocations for afforestation/tree planting activities, including Social Forestry, during the year 1991-92 are given in attached statement.

(b) and (c). The total allocation for afforestation/tree planting activities in Madhya Pradesh during the year 1991-92 is Rs. 60.73 crores, as against the allocation of Rs. 43.63 crores during 1990-91.

**STATEMENT****Statewise Allocation of Funds for 1991-92 for Afforestation/Tree planting Activities***(Rs. in lakhs)*

Sl.No.	State/U.T.'s	Allocation
1	2	3
1.	Andhra Pradesh	1924.00
2.	Arunachal Pradesh	624.64
3	Assam	2127.65*
4.	Bihar	4245.00
5.	Goa	104.65
6.	Gujarat	5819.69
7.	Haryana	3937.75
8.	Himachal Pradesh	2754.98
9.	Jammu & Kashmir	1997.00

<i>(Rs. in lakhs)</i>		
	<i>Allocation</i>	
Si.No.	State/U.T.'s	3
1	2	
10.	Karnataka	5577.51
11.	Kerala	1991.50
12.	Madhya Pradesh	6073.84
13.	Maharashtra	5177.87
14.	Manipur	491.12
15.	Meghalaya	143.83
16.	Mizoram	290.00
17.	Nagaland	433.78*
18.	Orissa	3669.36
19.	Punjab	944.12
20.	Rajasthan	7703.66

(Rs. in lakhs)		Allocation		
Sl.No.	State/U.T.'s	1	2	3
21.	Sikkim			494.73
22.	Tamil Nadu			1773.69
23.	Tripura			1326.30
24.	Uttar Pradesh			9742.99
25.	West Bengal			2740.31
26.	A & N Island			120.00
27.	Chandigarh			15.52*
28.	D & N Haveli			93.54
29.	Daman & Diu			12.95*
30.	Delhi			137.95*
31.	Lakshadweep			8.50

<i>(Rs. in lakhs)</i>	
	<i>Allocation</i>
<i>Sl.No.</i>	<i>State/U.T.'s</i>
1	2
32.	Pondicherry
	88.57
	72586.98

• Tentative